

ITEM NO.1

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 696/2023

SITA RAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. 292672/2025 IN CRL.APPEAL NO. 2456/2023 IS LISTED UNDER THIS ITEM.]

WITH

Crl.A. No. 2456/2023 (II)

IA No. 292672/2025 - GRANT OF BAIL

Date : 09-10-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) :

Mr. Ramjee Pandey- 2376, AOR
Mrs. Sonia Mathur, Sr. Adv.
Mr. Uday Prakash Yadav, Adv.
Ms. Safeena Khan, Adv.
Ms. Mansi Sridhar, Adv.
Ms. Nikita Gill, Adv.
Mr. Nikhil Chandra Jaiswal, Adv.
Mr. Akhilesh Vikram Shukla, Adv.
Mr. Anubhav, Adv.

For Respondent(s) :

Mr. Sunil Kumar Singh, Adv.
Ms. Mukti Singh- 2981, AOR
Mr. Vinay Kumar, Adv.
Mr. S. Kumar, Adv.

Mr. Ajay Kumar Mishra, Senior Advocate
Mr. Apoorva Agarwal, A.A.G.
Mr. Namit Saxena- 2887, AOR

UPON hearing the counsel the Court made the following

O R D E R

**IA No. 292672/2025 in Criminal Appeal No.
2456/2023**

Application seeking grant of bail is
rejected.

COMMON ORDER

Let the main appeal(s) be listed for
hearing in the month of March, 2027.

(NISHA KHULBEY)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)